

<i>Year production</i>	<i>All India crude oil production in Gujarat (million tonnes)</i>	<i>Crude oil production (million tonnes)</i>	<i>Percentage</i>
1	2	3	4
1986-87	30.50	4.56	14.9
1987-88	30.36	4.99	16.4

(b) The royalty paid to the Gujarat State on crude oil and condensate during 1986-87

and 1987-88 is as under:

<i>Year</i>	<i>Amount paid (Rs. in lakhs)</i>	<i>Rate of Payment (Rs. per metric tonne)</i>
1986-87	8588.91	192/-
1987-88	9443.10	192/-

(c) Yes, Sir.

lected and will be laid on the Table of the House.

(d) The next review of the rate of royalty would be considered after taking into account all relevant factors, including the views of the concerned State Government.

#### **Construction of T.V. Tower in Pitampura**

#### **Street Lighting in Delhi**

913. SHRI KAMLA PRASAD SINGH: Will the Minister of ENERGY be pleased to state:

914. SHRIMATI D.K. BHANDARI: Will the Minister of INFORMATION AND BROADCASTING: Will the Minister of INFORMATION AND BROADCASTING be pleased to state to refer to the reply given on 22 March, 1988 to Unstarred Question No. 4312 regarding construction of TV Tower in Pitampura and state:

(a) whether there is poor street lighting in Delhi, particularly in Nehru Place; and

(a) the time by which the TV Tower will be put into operation;

(b) if so, the measures proposed to be taken to ensure proper lighting in Delhi in all the areas at all times and to make authorities accountable for their lapses?

(b) what are the special highlights of this tower;

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):

(c) whether it is a fact that certain emergency arrangements have also been made for exit of people when there is a light failure or some other reasons;

(a) and (b). The information is being col-